

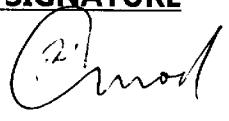
**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH at AHMEDABAD
COURT 1**

(MP) CP(IB) 50 of 2020

**Coram: Hon'ble Ms. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.03.2020**

Name of the Company: Pramod Agarwal
V/s
The Madhya Pradesh State Mining
Corporation Ltd
Section: Section 9 IBC,2016


S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Pramod Pramod Agarwal	Petitioner		
2.	12/4/2020			

ORDER

Mr. Pramod Agrawal/Petitioner present in person.

The case is adjourned for clarification.

List the matter on 17.04.2020.


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)

Dated this the 12th day of March, 2020.